[5 AUG. 1988]

poration  $import_s$  edible oils for and on behalf of Government of India. STC imports oil from the following sources:-

Oils					Countries		
Soyabean oil (SBO)	•	•		•	•		USA, Brazil, Argentina & Europe.
Rapeseed oil .		•	•	•		•	Canada, Europe & China.
Sunflower seed oil		•	•	•	•		USA, Argentina & Europe.
Neutralised pal oil	•	•	•	.•			Malaysia.
RBD palm oil							Malaysia and Indonesia.
RBD palmolein		•					Malaysia and Indonesia.

About 100 suppliers are registered with the State Trading Corporation from whom tendenrs are invited on every working day. Offers received by 2 P.M. are valid till 5 P.M. which are accepted or rejected on the basis of international market reports and other related factors. It would not be in public interest to disclose further details.

## Violat on of Fundamental Rights to Freedom of Speech

1404. DR. G. VIJAYA MOHAN REDDY: Will the Minister of INFOR-MATION AND BROADCASTING be pleased to state:

(a) whether a leading lawyer had stated that Doordarshan had violated Ms. Indira Jaising's fundamental rights to freedom of speech; and

(b) whether her plea has been upheld by the Courts and if so, the corrective steps taken/proposed to be taken by Government in this regard?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND THE MINIS-TER OF INFORMATION AND BRODCASTING (SHRI H. K. L. BHAGAT): (a) Yes, Sir.

(b) Yes, Sir. The ruling of the Honourable Court has been noted carefully for future guidance and compliance.

## Grabbing of Tribal Lands

## 1405. SHRI SUKOMAL SEN: SHRI RAMNARAYAN GOSWAMI:

Will the Minister of WELFARE be pleased to state:

(a) whether Government's attention has been drawn to the grabbing of tribal lands in Lohardaga, Ranchi by some influential persons; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI-MATI SUMATI ORAON): (a) and (b) Yes, Sir. According to the information received from the State : Government of Bihar, 128.40 acres of such land has already been restored 34 tribals in Lohardaga to and Ranchi. Besides, orders have been passed for restoration of 8.45 acres of land to 3 tribals. 17 other petitions filed recently for restoration of tribal land are under enquiry.

## तिलहनों का ग्रायात

1406. श्री राम जेठमलानाः क्या खाद्य ग्रौर नागरिक पूर्ति मंत्री यह बताने की क्रुपा करेंगे कि :

(क) क्या सरकार देश में खाद्य तेल उद्योग ग्रौर व्यापार को विकसित करने की दष्टि से खाद्य तेल की बजाय तिलहनों का ग्रायात करने का विचार रखती है;

865 RS-7.